

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP(IB) No.213/95/HDB/2022

U/s 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

Vs

Mr Akumalla Rajendra & M/s. Dharti Dredging
and Infrastructure Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Mr. VVSN Raju for the Petitioner present. Ld. Counsel Ms. Kaivalya
for the Personal Guarantor present.

List the matter on 22.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)